

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,AS ON 31st MAY,2018

Sl.No.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of cases which are more than 5 yrs old			Pendency of Cases which are more than 5 yrs old at the end of the month		
	Cvl	Crll	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Ttl	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	68772	219469	288241	3347	25713	29060	3456	25924	29380	68663	219258	287921	0.15	0.9	0.1	291	1412	1703	6442	21751	28193
NAGALAND	2385	2675	5060	102	167	269	87	130	217	2400	2712	5112	0.6	1.3	1.0	01	04	05	404	706	1110
MIZORAM	2860	3131	5991	503	674	1177	385	665	1050	2978	3140	6118	4.1	0.3	2.1	00	00	00	96	263	359
A.PRADESH	1976	7895	9871	192	442	634	209	557	766	1959	7780	9739	0.9	1.5	1.3	08	208	216	609	3445	4054

N.B-Excluding IA/Misc Cases.

Statement Section(i/c)

Gauhati High Court, Guwahati